NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/33/2016 : C.M. Rajendran & another NAME OF THE PETITIONER(S) : Kovai Call Taxi Private Limited & 5 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Counsel for R3 S. Sathyazanyth Ms. Ramakushna Vivoretharan C. Sivashaulenaran

S. manor Kumar

counsel for pettions

(For B. Dhanara)

<u>ORDER</u>

Shri S Manoj Kumar, representing counsel for petitioners present. Shri G Sivashankaran, counsel for R1, R2, R4 to R6 and Shri S Sathyaganesh, counsel for R3 are present. Counsel for petitioners prayed time for submitting final arguments. Time extended at request. Put up on <u>08.03.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy)
Member (Judicial)